

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

6

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 16/10/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/98/2016  
NAME OF THE PETITIONER(S) : D.V. RAO  
NAME OF THE RESPONDENT(S) : Kandhari Fruitpack Pvt. Ltd. & 2 others  
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	P. R. VANDANA FOR ANIRUDH KRISHNA	COUNSEL FOR PETITIONER	JAL
----	--------------------------------------	------------------------	-----

**ORDER**

Counsel for petitioner present and prayed time for making submissions. No representation on behalf of the respondents. Time extended at request. Put up on 16.11.2017 at 10.30 A.M.

-sd-  
K Anantha Padmanabha Swamy  
Member (Judicial)

bc